

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/490/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.R. Balasubramanian

M. R. S. S.
Counsel for Petitioner

ORDER

Counsel for the Petitioner present and prayed to permit him to withdraw the petition. He also filed a memo praying to withdraw the petition with a liberty to file afresh. The memo is taken on record. In view of the submission and memo on record, plea is accepted. Matter is closed as withdrawn with a liberty to file afresh.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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